

- A conceptual document entitled "Master Plan for Artificial Recharge to Ground Water in India" has been prepared during the year 2013, which envisages construction of different types of Artificial Recharge and Rainwater Harvesting structures in the Country in an area of 9,41,541 sq.km. for harnessing surplus monsoon runoff to augment ground water resources. The Master Plan has been circulated to all State Governments for implementation.
- Ministry of Urban Development in its Draft Model Building Bye-Laws (2015) has incorporated a Chapter on Provision of Rain Water Harvesting.
- Central Ground Water Authority (CGWA) constituted under 'The Environment (Protection) Act, 1986' for the purpose of regulation and control of ground water development and management has issued advisory to States/Union Territories and Ministry of Urban Development to take necessary measures for adopting rain water harvesting/artificial recharge in all the Government buildings. Besides, 30 States/UTs have made rainwater harvesting mandatory by enacting laws/ formulating rules & regulations/by including provisions in building bye-laws/ through suitable Government Orders etc.
- CGWB has been organizing mass awareness programmes in the country to promote rain water harvesting and artificial recharge to ground water.

#### **Special Committee on inter-linking of rivers**

952. DR. R. LAKSHMANAN: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government has fixed any target to inter-link rivers of Peninsular component in a time bound manner in the recently concluded meeting of Special Committee on inter-linking of rivers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) to (c) Yes, Sir. This Ministry has formulated a National Perspective Plan (NPP) for Water Resources development envisaging Inter-basin transfer of water on surplus basins to deficit basins/ areas. National Water Development Agency (NWDA) has prepared feasibility reports, which facilitated identification of 16 links under peninsular river components under NPP.

Based on the concurrence of concerned states four priority peninsular links *viz.* Ken-Betwa link project Phase-I and II, Damanganga-Pinjal link, Par-Tapi-Narmda link and Mahanadi-Godavari link have been identified for preparation of Detailed Project Reports (DPRs). DPR of K-B link, D-P link and P-T-N link have already been completed and sent to the concerned party states for their comments. The K-B link project has been declared as a National Project by the Government of India. Various clearances including environment, forest and wildlife for Ken-Betwa link Phase-I project are at an advanced stage of processing. The proposal for wildlife clearance duly recommended by State Wildlife Board and Government of Madhya Pradesh has been submitted to the Ministry of Environment Forest and Climate Change on 15.12.2015 for consideration of National Board of Wildlife.

Further, this Ministry under Himalayan component of NPP has proposed river links, namely, Manas-Sankosh-Teesta-Ganga-Damodar-Subernarekha-Mahanadi link, for diversion of the surplus water of Manas and Sankosh River with supplementation from the intermediate major streams for transfer of surplus water to augment the water in Mahanadi River, to in turn further transfer surplus water from river Mahanadi to water short areas of Krishna-Pennar and Cauveri Basins. Accordingly, nine River link systems under Peninsular Components of NPP have been proposed *viz.*; Mahanadi-Godavari-Krishna-Pennar-Palar-Cauveri-Vaigai-Gundarlink, feasibility Report of which has been completed by NWDA.

Efforts are currently on to build consensus on Mahanadi-Godavari link, which is a first and critical link of above mentioned nine river links System. Based on the suggestions of Water Resources Department, Government of Odisha, NWDA has prepared a revised preliminary proposal of Mahanadi-Godavari link Project with reduced submergence and the same has been presented to the Government of Odisha for their comments. The status of proposed river links of peninsular river component under NPP is given in the Statement (*See below*).

Further, in order to speed up the implementation of Inter-linking of Rivers Programme and to arrive at a consensus on the ILR proposal a 'Special Committee for Interlinking of Rivers' has been constituted by this Ministry, in September, 2014. Nine meetings of the Special Committee have been held so far, where in State Irrigation/Water Resources Ministers along with the Secretaries of various States remained present. The Committee after considering the views of all the stakeholders is proceeding ahead to expedite the objectives of interlinking rivers as per terms of reference of the Committee.

**Statement**

*The details of present status of Inter Basin Water Transfer links of Peninsular Component under NPP*

Sl. No	Name	States concerned	States benefited	Status
<b>Peninsular Component</b>				
1.	Mahanadi (Manibhadra) - Godavari (Dowlaiswaram) link	Odisha, Maharashtra, Andhra Pradesh, Karnataka & Chhattisgarh,	Andhra Pradesh & Odisha	Feasibility Report Completed
2.	Godavari (Inchampalli) - Krishna (Pulichintala) link	-do-	-do-	Feasibility Report Completed
3.	Godavari (Inchampalli) - Krishna (Nagarjunasagar) link	Odisha, Maharashtra, Madhya Pradesh, Andhra Pradesh, Karnataka & Chhattisgarh,	-do-	Feasibility Report Completed
4.	Godavari (Polavaram) - Krishna (Vijayawada) link	Odisha, Maharashtra, Andhra Pradesh, Karnataka & Chhattisgarh,	Andhra Pradesh	Feasibility Report Completed
5.	Krishna (Almatti) - Pennar link	-do-	Andhra Pradesh & Karnataka	Feasibility Report Completed
6.	Krishna (Srisailem) - Pennar link	-do-	-do-	Feasibility Report Completed
7.	Krishna (Nagarjunasagar) - Pennar (Somasila) link	Maharashtra, Andhra Pradesh & Karnataka,	-do-	Feasibility Report Completed
8.	Pennar (Somasila) - Cauvery (Grand Anicut) link	Andhra Pradesh, Karnataka, Tamil Nadu, Kerala & Puducherry	Andhra Pradesh, Tamil Nadu & Puducherry	Feasibility Report Completed

Written Answers to

[2 May, 2016]

Unstarred Questions 369

Sl. No	Name	States concerned	States benefited	Status
9.	Cauvery (Kattalai) - Vaigai -Gundarlink	Karnataka, Tamil Nadu, Kerala & Puducherry	Tamil Nadu	Feasibility Report Completed
10.	Ken-Betwa link (a) Ken-Betwa link Phase-I (b) Ken-Betwa link Phase-II	Uttar Pradesh & Madhya Pradesh -do-	Uttar Pradesh & Madhya Pradesh Madhya Pradesh	DPR Phase-I completed in April 2010 & DPR Phase-II Completed in January 2014.
11.	Parbati -Kalisindh- - Chambal link	Madhya Pradesh, Rajasthan & Uttar Pradesh (UP requested to be consulted during consensus building)	Madhya Pradesh & Rajasthan	Feasibility Report Completed
12.	Par-Tapi-Narmada link	-do-	Gujarat	DPR completed in August, 2015
13.	Damanganga - Pinjal link (As per DPR)	Maharashtra & Gujarat	Maharashtra (only water supply to Mumbai)	DPR completed in March 2014.
14.	Bedti - Varda link	Maharashtra, Andhra Pradesh & Karnataka	Karnataka	Pre-Feasibility Report Completed
15.	Netravati - Hemavati link	Karnataka, Tamil Nadu & Kerala	Karnataka	Pre-Feasibility Report Completed
16.	Pamba - Achankovil - Vaippar link	Kerala & Tamil Nadu,	Tamil Nadu	Feasibility Report Completed